

Atrocities on Scheduled Castes and Scheduled Tribes

451. DR. BENGALI SINGH:
SHRIMATIGEETAMUKHER-
JEE:

Will the Minister of WELFARE be pleased to state:

(a) the number of cases of atrocities on scheduled castes and scheduled tribes during the last one year, State-wise;

(b) the number of persons killed and injured, State-wise;

(c) the number of persons arrested and those convicted in this regard, State-wise;

(d) the number of persons against whom charge-sheet has been filed for prosecution, State-wise; and

(e) the steps being taken by Union Government to ensure the security of Harijans?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). Information is given below in two Statements (Statement-I for Scheduled Castes and Statement-II for Scheduled Tribes)

(c) and (d). Information is being collected.

(e) The Government of India has recently enacted the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act 1989, which has come into force with effect from 30.1.1990. This Act identifies various types of offences of atrocities, provides for effective machinery to quickly deal with such cases, such as specifying Special Courts and appointing Special Public Prosecutors and provides for stringent punishments to persons committing atrocities including punishments to public servants who neglect their duties. The State Governments have also been advised to provide exclusive Special Courts, wherever needed and to ensure speedy conduct of trial of the offences under this Act. The Prime Minister Has also written a letter on 19.6.1990. to all the Chief Ministers indicating the specific steps that are to be taken to check atrocities and to enforce the Act effectively.

STATEMENT-I

Number of atrocity cases committed against Scheduled Castes, number of persons killed and injured during August, 1989 to July, 1990, as reported by the State Govts./U.T. Admns.

<i>S.No.</i>	<i>State/U.T.</i>	<i>No. of Atrocity cases reported</i>	<i>No. of persons killed</i>	<i>No. of persons injured</i>	<i>Period commencing from Aug. 1989 and Upto</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>
1.	Andhra Pradesh	368	36	113	March, 1990
2.	Assam	19	3	2	Feb., 1990
3.	Bihar	405	23	21	April, 1990
4.	Goa	2	—	—	May, 1990
5.	Gujarat	612	15	59	June, 1990
6.	Haryana	69	3	—	June, 1990
7.	Himachal Pradesh	59	1	5	May, 1990
8.	Jammu & Kashmir	64	1	15	April, 1990

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<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>
9.	Karnataka	56	—	4	Aug., 1989
10.	Kerala	364	5	9	Feb., 1990
11.	Madhya Pradesh	3725	69	187	April, 1990
12.	Maharashtra	267	—	2	March, 1990
13.	Orissa	257	—	2	May, 1990
14.	Punjab	24	7	—	May, 1990
15.	Rajasthan	1131	21	102	March, 1990
16.	Sikkim	5	—	—	April, 1990
17.	Tamil Nadu	331	14	8	April, 1990
18.	Uttar Pradesh	1067	58	175	Sept., 1989

S.No.	State/U.T.	No. of Atrocity cases reported	No. of persons killed	No. of persons injured	Period commencing from Aug. 1989 and Upto
1	2	3	4	5	6
19.	West Bengal	1	—	—	April, 1990
20.	Delhi	3	—	—	June, 1990
21.	Dadra & Nagar Haveli	1	—	—	May, 1990

NOTE : Information in respect of other State Governments/U.T. Administrations is 'NIL'.

STATEMENT-II

Number of atrocity cases committed against Scheduled Castes, number of persons killed and injured during August, 1989 to July, 1990, as reported by the State Governments/ U.T. Administrations

S.No.	State/U.T.	No. of Atrocity cases reported	No. of persons killed	No. of persons injured	Period commencing from Aug. 1989 and Upto
1	2	3	4	5	6
1.	Andhra Pradesh	74	8	20	April, 1990
2.	Assam	20	1	1	Feb., 1990
3.	Bihar	29	6	—	April, 1990
4.	Goa	—	—	—	June, 1990
5.	Gujarat	98	7	16	June, 1990
6.	Himachal Pradesh	—	—	—	June, 1990
7.	Karnataka	9	—	—	Aug., 1989
8.	Kerala	73	1	1	Feb., 1990

<i>S.No.</i>	<i>State/U.T.</i>	<i>No. of Atrocity cases reported</i>	<i>No. of persons killed</i>	<i>No. of persons injured</i>	<i>Period commencing from Aug. 1989 and Upto</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>
9.	Madhya Pradesh	1867	44	103	May, 1990
10.	Maharashtra	159	8	6	May, 1990
11.	Manipur	—	—	—	Sept., 1989
12.	Meghalaya	—	—	—	March, 1990
13.	Nagaland	5	1	1	June, 1990
14.	Orissa	155	1	1	May, 1990
15.	Rajasthan	370	13	38	May, 1990
16.	Sikkim	9	—	4	June, 1990
17.	Tamil Nadu	3	—	—	May, 1990
18.	Tripura	—	—	—	June, 1990

<i>S.No.</i>	<i>State/U.T.</i>	<i>No. of Atrocity cases reported</i>	<i>No. of persons killed</i>	<i>No. of persons injured</i>	<i>Period commencing from Aug. 1989 and Upto</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>
19.	Uttar Pradesh	—	—	—	Aug., 1989
20.	West Bengal	7	1	1	April, 1990
21.	A & N Islands	—	—	—	Feb., 1990
22.	Arunachal Pradesh	—	—	—	Not received from Aug., 1990 to Jan., 1990 from April, 1990 to July, 1990
23.	Dadra & Nagar Haveli	11	—	—	June, 1990
24.	Daman & Diu	—	—	—	June, 1990
25.	Lakshadweep	—	—	—	June, 1990
26.	Mizoram	—	—	—	June, 1990

NOTE : Information in respect of other States/U.Ts. is 'NIL'.